

DELHI LEGISLATIVE ASSEMBLY

List of Business

Friday 10th November 2006/ 19 Kartika 1928 (Saka)

2.00PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** The following Members to raise matters under Rule 280:-

1. Shri Subhash Chopra
2. Shri Bheeshm Sharma
3. Shri A Dayanand Chandila A
4. Shri Ramesh Lamba
5. Shri Surinder Pal Singh
6. Shri Tarvinder Singh Marwah
7. Shri Veer Singh Dhingan

- 3 **Paper to be laid on the Table:**
Shri Mangat Ram Singhal, Minister of Industries to lay the following Notifications(In Hindi & English Version):-

1. No.56/2006/J.S.III dated 6th March 2006
2. No.76/DL-LA/2003(33) dated 7th July 2006
3. No.56/2006(i)-JUD.III, dated 23rd August 2006
4. No.282/DL/2006/Vol. V dated 20th September 2006

- 4 **Private Members Resolutions:**

1. Shri Sahab Singh Chauhan to move the following resolution: **“This House resolves that Delhi be granted Statehood immediately.”**
2. Shri Subhash Chopra to move the following resolution: **“This House resolves that an immediate plan be made and implemented in a time bound manner for cleaning and making all big drains including river Yamuna pollution free.”**
3. Shri Ramvir Singh Bidhuri to move the following resolution: **“This House resolves that M.C.D be dissolved and divided into five parts so that more effective and time bound services of M.C.D could be made available to the citizen of Delhi.”**

Delhi

10th November, 2006

**Siddharath Rao
Secretary**